

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1218/2019
NAME OF THE PETITIONER(S) : S LAKSHMANAN & 1 ANOTHER
NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 7 RULE 4 of IBC, 2016

ORDER

Due to paucity of time, this Tribunal is unable to take up the matter.

List the matter on 25.02.2021 for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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